

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL & TRAINING)

LOK SABHA
UNSTARRED QUESTION NO. 5035
(TO BE ANSWERED ON 24.07.2019)

IMPLEMENTATION OF WHISTLEBLOWERS PROTECTION LAW

5035. SHRI SHANMUGA SUNDARAM K.:

Will the **PRIME MINISTER** be pleased to state:

- (a) whether the Government has implemented the Whistleblowers protection law which was passed by the Parliament in February, 2014;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the Ministry is having details of murder of RTI activists in India and the action taken by the Government to implement the Whistleblowers protection scheme by various States and if so, the details thereof; and
- (d) the murder of RTI activists reported by Tamil Nadu Government for the past three years and the current year?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES
AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE
(DR. JITENDRA SINGH)**

(a) & (b): No, Sir. The Whistle Blowers Protection Act, 2014 (No. 17 of 2014) has been notified on 12th May, 2014. The Act requires amendments aimed at safeguarding against disclosures affecting sovereignty and integrity of India, Security of the State, etc., before it is brought into force. To make these amendments to the Act, the Government introduced the Whistle Blowers Protection (Amendment) Bill, 2015 in the Lok Sabha on 11th May, 2015 which was passed by the Lok Sabha on 13th May, 2015 but discussion on the Bill remained inconclusive in Rajya Sabha. The Bill has since lapsed upon the dissolution of the Sixteenth Lok Sabha.

(c) & (d): No such data is centrally maintained. Government of India had drawn the attention of State Governments to the reports appearing in the media about the victimization of people, who use RTI to expose corruption and irregularities in administration. The framework of existing laws such as Indian Penal Code, Criminal Procedure Code etc. is considered adequate to provide for safety and security to all citizens, including RTI activists.
